



Central Information Commission

2nd Floor, August Kranti Bhawan,
Bhikaji Cama Place, New Delhi – 110 066
Website: www.cic.gov.in

Decision No.3756/IC(A)/2009

F. No.CIC/MA/C/2009/00017

Dated, the 5th March, 2009

Name of the Appellant: Shri. Paul Philip

Name of the Public Authority: O/o Director General of Foreign Trade (DGFT)

Decision:ⁱ

1. The case was scheduled for hearing on 5/3/2009. But, the complainant did not avail of this opportunity.
2. The complainant has submitted that the desired information has not been furnished to him. The CPIO is, therefore, directed to furnish the information within 15 working days from the date of issue of this decision, failing which penalty proceedings u/s 20(1) of the Act would be initiated.
3. The complainant is advised to submit his application for information as a ready reference to the concerned CPIO who is the custodian of information.
4. With these observations, the complaint is disposed of.

Sd/-
(Prof. M.M. Ansari)
Central Information Commissionerⁱⁱ

Authenticated true copy:

(M.C. Sharma)
Assistant Registrar

ⁱ ***“If you don’t ask, you don’t get.” - Mahatma Gandhi***

ⁱⁱ ***“All men by nature desire to know.” - Aristotle***

Name & address of Parties:

1. Shri. Paul Philip, No.2367, Vir Savarkar Kunj, Gail Gaon, Dibiyapur, Auraiya Dt. 206 244 (U.P.)
2. The CPIO, O/o the Director General of Foreign Trade, Udyog Bhawan, H-Wing, Gate No.2, Maulana Azad Road, New Delhi – 110 011.